MINISTRY OF SCIENCE AND TECHNOLOGY
(Department of Science and Technology)

NOTIFICATION

New Delhi, the 23rd October, 1996

S.O. 740 (E). - In exercise of the powers conferred by sub-section (1) and (3) of section 3 of the Technology Development Board Act, 1995 (44 of 1995), the Central Government hereby makes the following amendment in the notification of the Government of India, in the Ministry of Science and Technology, S.O. No. 614 (E) dated 2nd September, 1996 namely :-

In the said notification, after serial No. 10 and entries therefor, the following serial No. and entries shall be inserted namely :-

"11. Secretary of the Board……………………………Member (Ex-officio)"

[File No. II-IRD/1/94-II]

M.M.K. SARDANA, Jt. Secy